		Filing unde	r clause (d) of sub-reg	ulation (5) of regulation 31	of the IBBI (Liquidation P	Process) Regulations, 2	2016		
Name of the	Corporate Debtor: BONY	PAUL SYSTEMS PR	IVATE LIMITED Date o Nun	of Commencement of Liqui ber: 1; Last 5 digitof regis	dation: 13-07-2022; List (tration number: 11224	of Stakeholders as on	Date: 29-04-2025; N	Name of IP: Mr. Anil	Arora; Process
SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexur
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	31566692	31566692	100	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	31566692	31566692	100	0	0	0	